

**GOVERNMENT OF INDIA  
MINISTRY OF AYUSH**

**LOK SABHA  
UNSTARRED QUESTION NO. †1024  
ANSWERED ON 08/12/2023**

**“Cultivation of Traditional and Herbal Medicinal Plants”**

**†1024. SHRI MALOOK NAGAR:  
SHRI VIJAY KUMAR DUBEY:**

Will the Minister of AYUSH be pleased to state:

- (a) whether the Government has identified any area/land to cultivate the traditional and herbal medicinal plants for manufacturing herbal medicines and drugs across the country;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether any area/land has been identified for the same in Uttar Pradesh including Kushinagar district and Western Uttar Pradesh; and
- (d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF AYUSH  
(SHRI SARBANANDA SONOWAL)**

(a & b) No, Sir. Presently, there is no scheme to provide the subsidy for cultivation of medicinal plants in Ministry of Ayush. However, Ministry of Ayush, Government of India had implemented Centrally Sponsored Scheme of National Ayush Mission (NAM) to promote the cultivation of medicinal plants from the financial year 2015-16 to 2020-21. As per the scheme guidelines, the support was provided for:

- (i) Cultivation of prioritized medicinal plants on farmer’s land.
- (ii) Establishment of nurseries with backward linkages for raising and supply of quality planting material.
- (iii) Post-harvest management with forwarding linkages.
- (iv) Primary processing, marketing infrastructure etc.

Ministry of Ayush, Government of India had implemented “Centrally Sponsored Scheme” of National Ayush Mission (NAM) to promote the cultivation of medicinal plants since 2015-16 to 2020-21. Under ‘Medicinal Plants’ component of the National Ayush Mission (NAM) Scheme, market driven cultivation of 140 prioritized medicinal plants in identified clusters/zones was

supported and implemented in mission mode through selected State Implementing Agencies throughout the country. Under ‘Medicinal Plants’ component of National Ayush Mission (NAM), the Ministry of Ayush had supported 56,305 hectare area under cultivation of medicinal plants throughout the country including Uttar Pradesh from the financial year 2015-16 to 2020-21. The detail of State/ UT-wise area supported under the cultivation of Medicinal Plants of National Ayush Mission (NAM) scheme from the financial year 2015-16 to 2020-21 is given at **Annexure - I**.

(c & d) As per the information received from State Implementing Agency of medicinal plants component in Uttar Pradesh, total 37 districts covered under cultivation of medicinal plants namely Bijnore, Moradabad, Bareilly, Badaun, Saharanpur, Muzaffarpur, Meerut, Hapur, Bulandshahar, Etawa, Hathras and Mathura of western region have been identified according to the suitability of the agro-climatic condition for cultivation of medicinal plants. Till date, Ministry of Ayush had supported 12,300 hectare area in Uttar Pradesh for cultivation of medicinal plants under National Ayush Mission (NAM) scheme from the financial year 2015-16 to 2020-21. The detail of year-wise area supported in Uttar Pradesh for cultivation of Medicinal Plants under National Ayush Mission (NAM) scheme from the financial year 2015-16 to 2020-21 is given below:

<b>S.No.</b>	<b>Financial Year</b>	<b>Area supported (Area in hectare)</b>
1.	2015-16	3188
2.	2016-17	1898
3.	2017-18	1345
4.	2018-19	3633
5.	2019-20	0
6.	2020-21	2236
	<b>Total</b>	<b>12300</b>

## Annexure - I

**Detail of State/ UT-wise area supported under the cultivation of Medicinal Plants of National Ayush Mission (NAM) scheme from the financial year 2015-16 to 2020-21.**

(Area in hectare)

S.No.	State	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	Total
1	Andhra Pradesh	447	1160	897	508	1338	0	<b>4350</b>
2	Arunachal Pradesh	0	142	71	9	44	98	<b>364</b>
3	Assam	0	261	225	138	0	0	<b>624</b>
4	Bihar	0	0	0	0	175	0	<b>175</b>
5	Chhattisgarh	0	220	72	108	0	0	<b>400</b>
6	Goa	0	23	30	30	30	0	<b>113</b>
7	Gujarat	141	192	85	518	0	0	<b>936</b>
8	Haryana	175	245	0	0	0	0	<b>420</b>
9	Himachal Pradesh	39	120	7	0	70	0	<b>236</b>
10	Jammu & Kashmir	9	34	21	24	28	25	<b>141</b>
11	Karnataka	529	706	769	469	353	1100	<b>3926</b>
12	Kerala	258	535	736	410	0	330	<b>2269</b>
13	Madhya Pradesh	1681	2518	2030	1262	790	4270	<b>12551</b>
14	Maharashtra	327	0	444	0	520	0	<b>1291</b>
15	Manipur	142	242	142	60	30	0	<b>616</b>
16	Meghalaya	0	48	22	0	108	0	<b>178</b>
17	Mizoram	59	27	65	187	6	29	<b>373</b>
18	Nagaland	51	138	250	103	0	210	<b>752</b>
19	Orissa	0	488	0	378	0	0	<b>866</b>
20	Puducherry	0	43	0	2	5	0	<b>50</b>
21	Punjab	0	242	0	16	340	0	<b>598</b>
22	Rajasthan	330	1163	1341	519	760	0	<b>4113</b>
23	Sikkim	63	32	84	0	0	58	<b>237</b>
24	Tamil Nadu	633	960	673	765	900	0	<b>3931</b>
25	Telangana	345	294	457	237	341	0	<b>1674</b>
26	Tripura	45	0	0	211	0	0	<b>256</b>
27	Uttarakhand	153	148	183	110	208	0	<b>802</b>
28	Uttar Pradesh	3188	1898	1345	3633	0	2236	<b>12300</b>
29	West Bengal	107	230	417	261	748	0	<b>1763</b>
<b>TOTAL</b>		<b>8722</b>	<b>12109</b>	<b>10366</b>	<b>9958</b>	<b>6794</b>	<b>8356</b>	<b>56305</b>